

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 216**  
**(IB)-868(ND)2020**

**IN THE MATTER OF:**

<b>M/s. Arrisian Infrastructures Private Limited.</b>	<b>...</b>	<b>Applicant/Petitioner</b>
	<b>Versus</b>	
<b>Vipul Limited</b>	<b>...</b>	<b>Respondent</b>

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Adv. Sumesh Dhawan for Respondent

**ORDER**

Counsels for the Petitioner as well as the Corporate Debtor appeared and submitted talks of compromise are going on between the parties. On the request of both the counsels, list the matter on 24<sup>th</sup> March, 2021.

*-Sol-*

**(L.N. GUPTA)  
MEMBER (T)**

*-Sol-*

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**